

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Transfer and posting of staff members
- Orders - Issued.

Ref: - Letter No. A1- 1556 / 2022 dated 25-03-2022 of the Addl District &
Sessions Judge (for the trial of cases related to atrocities & Sexual
Violence towards women & Children), Kozhikode.

ORDER NO. A1- 22/2022

Kozhikode, Dated :29.04.2022

The following Order of transfer and posting of staff members are issued.

1. Sri.Seetharam.K (PEN 585902) Senior Clerk, Family Court, Kozhikode is transferred and posted as such to Addl District & Sessions Court (for the trial of cases related to atrocities & sexual violence towards women & children), Kozhikode Vice SI No 2.
2. Sri. Abdul Khader .P. P (PEN 622894) Clerk, Addl District & Sessions Court (for the trial of cases related to atrocities & sexual violence towards women & children), Kozhikode is transferred and posted as such to Family Court, Kozhikode Vice SI No 1.

The Presiding officer concerned is directed to relieve the incumbents forthwith.

Sd/-
DISTRICT JUDGE

To

- 1.The Addl District & Sessions Judge (for the trial of cases related to atrocities & sexual Violence towards women & children), Kozhikode.
2. The Judge, Family Court, Kozhikode.

copy to

1. The Court Manager, District Court, Kozhikode.
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The File.
7. The Proceedings file.

// True Copy / Forwarded / By Order //


Sheristadar
